IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA No. 727/2014

IN THE MATTER OF:

M/s Four Point Healthcare Pvt. Ltd.

APPLICANT / PETITIONER

v/s

M/s Registrar of Companies

RESPONDENT

SECTION:

Under Section 560(6)

Order delivered on 01.09.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Amandeep Singh, Advocate

For the ROC / RD (NR) Delhi

:- Mr. Manish Raj, Company Prosecutor

ORDER

FOR Order See CP/CA. No. 691/2014

(DEEPA KRISHAN) MEMBER (TECHNICAL) (R. VARADHARAJAN) MEMBER (JUDICIAL)